



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/ Jammu.

Notification
Srinagar , the 25th September, 2017

SRO 398 . - In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Sh.Rishpal Singh, Addl.Deputy Commissioner, Kathua, to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction of District Kathua.

The Government further in exercise of the powers conferred by sub-section (2) of section 10 of the said Code, hereby appoint the aforesaid Executive Magistrate as Additional District Magistrate within his territorial jurisdiction of District Kathua and shall have all the powers of District Magistrate under the said code.

By order of the Government of Jammu and Kashmir.

Sd/-

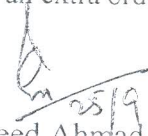
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA.


NO: LD (P)2008/Kathua

Dated: 25 -09-2017.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Kathua, This is with reference to his letter No. DCK/Adm/2017-18/1598-99 dated 14-09-2017.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J& PA (w.7.s.c).


(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law Justice & PA


25.09.2017